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Title: Introduction of the Constitution (Amendment) Bill, 2015. (amendment of the Preamble, etc)

SHRI BHARTRUHARI MAHTAB (CUTTACK): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI BHARTRUHARI MAHTAB: I introduce the Bill.

HON. DEPUTY SPEAKER: Item No.34 – Shri Yogi Adityanath – Not present.

Item No.35 – Shri Yogi Adityanath – Not present.

Item No. 36 – Shrimati Supriya Sule – Not present.

Item No.37 – Shrimati Supriya Sule – Not present.

Item No. 38 – Shrimati Supriya Sule – Not present.

Item No. 39 - Shrimati Supriya Sule – Not present.

Item No.40 – Shri C.R. Patil.

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15.38hrs